Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: RANSAN PACKAGING PRIVATE LIMITED Date of Commencement of Liquidation: 24-01-2025; List of Stakeholders as on Date: 25-03-2025; Name of IP: Mrs. Santhanalakshmi; Process Number: 1; Last 5 digitof registration number: 12661

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs				8782				NA
2	Liquidation costs incurred till date				32249.00				NA
3	Secured financial creditors	1	55325302	0	0	0	0	55325302	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	4	1586347.00	0	0	0	0	1586347.00	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	7	63150185	3	30870752	0	0	32279433.23	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		12	120061834	3	30911783	0	0	89191082.23	